

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100582/2019	The State of Maharashtra - R.C.F. Police Station Vs Raju Ashok Reddy	PP Adv. V.K. Singh
<u>HEARING</u>				
2	ABA	100111/2020	Rajesh Tribhuwannath Vishwakarma And 2 Others Vs State Pant Nagar Police Station	Sushrut Jadhwar
3	ABA	100159/2020	Rakesh Tribhuwannath Vishwakarma Vs State Pant Nagar Police Station	Sushrut Jadhwar
4	ABA	100297/2020	Sanket Abara Komatwar Vs State Vakola Police Station	Koonal V Phoole
5	ABA	100527/2020	Sunil Ashok Dube Vs State Park Site Police Station	Anil K Gajane
6	ABA	100785/2020	Bhimava Ramlingappa Kattel and Others 2 Vs The State of Maharashtra	Sadanand U. Gawargur
<u>STATEMENT US 313 CR.P.C.</u>				
7	POCSO SPL CASE	100502/2015	The State of Chembur Police Station Vs Kapilkumar Ramchander Gupta	Adv. Zha
<u>EVIDENCE PART HEARD</u>				
8	POCSO SPL CASE	100435/2014	The State Versova P.S Vs Pandurang Janardan Kumthe	Adv. Apeksha Vora (SA)
9	POCSO SPL CASE	100073/2015	The State Tilaknagar P.S Vs Santosh Kashinath Patekar	Adv. Ashirwad a/w Adv. Chandan Yadav
10	POCSO SPL CASE	100575/2015	The State of Agripada Police Station. Vs MOHD. SARFRAJ MOHD.UJOR SHAIKH.	Adv. Naqvi a/w Adv. V.K. Singh

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11	POCSO SPL CASE	1000350/2018	The State of Bhandup Police Station Vs Noushad Sirajuddin Ansari	z Adv. M.S. Pathan
<u>ORDER</u>				
12	ABA	101920/2019	Dr. Ajay Dharmaraj Yadav And 2 Other Vs State of Pant Nagar Police Station	Aniket Shridhar More
13	ABA	100784/2020	Ravikumar Ramalinuappa Kattel Vs The State of Maharashtra	Sadanand U. Gawargur
<u>COMPLIANCE</u>				
14	POCSO SPL CASE	100254/2015	THE STATE OF RCF POLICE STATION. Vs SMT. SHAMA JAFAR ANSARI	Adv. Mulik
<u>APPEARANCE</u>				
15	POCSO SPL CASE	100341/2018	The State of Vakola Police Station Vs Shambhu Dhandev Choudhary	z
16	POCSO SPL CASE	100245/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Aasif Rauf Shaikh	PP Adv. Nagamia
17	POCSO SPL CASE	100250/2019	The State of Maharashtra - Wadala Police Station Vs Eknath Dattaram Chalke	PP Adv. Arvind Jaiswar (SA)
18	POCSO SPL CASE	100398/2019	The State of Maharashtra - Mankhurd Police Station Vs Avinash Suresh Kasabe	PP
19	POCSO SPL CASE	100729/2019	The State of Maharashtra - Vakola Police Station Vs Ayenna Hanumant Sangpal	PP Adv. Sanjay Jadhav
20	SPL.CASE	7/2020	The State of Maharashtra - Byculla Police Station Vs Babu Noorulla Khan and other 02	PP Adv. Dhananjay Singh A/2, Adv. Pankaj More A/3.

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21	REMAND APPL POCSO	100133/2020	The State- Santacruz Police Station Vs Mandar Shashikant Samant	
22	REMAND APPL POCSO	100664/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Ajay Ramchandra Aakhade	PP

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100444/2016	NAVGHAR POLICE STATION. Vs KRUSHNA PANNALAL SHARMA	Adv. Nithilesh Rajbhar
<u>HEARING</u>				
2	POCSO SPL CASE	100254/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Krushna @ Michal Vasant Shetty	PP
3	ABA	101855/2019	Salim Nurul Huda Shaikh And 2 Others Vs State Nirmal Nagar Police Station	Sushil s.
4	ABA	101856/2019	Faisal Salim Shaikh Vs State Nirmal Nagar Police Station	Sushil S
<u>STATEMENT US 313 CR.P.C.</u>				
5	POCSO SPL CASE	100215/2016	THE STATE OF RAK MARG POLICE STATION. Vs OMKAR HARISHCHANDRA GHADSHI	
<u>EVIDENCE PART HEARD</u>				
6	POCSO SPL CASE	100388/2014	The State V.P.Road P.S Vs Pradip Narayan Udeshi and anr.	Adv. Rajesh Bindra a/w Adv. Niranjan
7	POCSO SPL CASE	100192/2015	Shivaji Part police station Vs Shahin Salim Shaikh	Adv. Dave
8	POCSO SPL CASE	100387/2017	The State V.P. Marg Police Station Vs Satish Narsayya Kompala @ Pabatti	Adv. Mihir Ghiwala h/f Adv. Santosh Pawar

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9	POCSO SPL CASE	100329/2018	The State of Wadala T.T. Police Station Vs Mohammad Khatir Shaikh @ Murgiwala Chacha	z Adv. Shailesh Dhepe
<u>EVIDENCE</u>				
10	POCSO SPL CASE	100195/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Sallauddin Ahmed Ali Shaikh	PP Adv. Sujata Pendase
<u>APPEARANCE</u>				
11	POCSO SPL CASE	1000384/2018	KANJURMARG POLICE STATION Vs Srushti Ashok Kamble	PP Adv. H.D. Magar
12	SPL.CASE	36/2020	The State of Maharashtra - Pantnagar Police Station Vs Ganesh Suresh Upadhe	PP
13	SPL.CASE	84/2020	The State of Maharashtra - Dharavi Police Station Vs Abdul Rahim Shaikh	PP
14	REMAND APPL POCSO	100150/2020	The State- Mulund Police Station Vs Navin Ramesh Galani	
15	SPL.CASE	100468/2020	The State Of Maharashtra Through BKC Police Station Vs Aadil Asif Kureshi	PP
16	SPL.CASE	100500/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohamad Taufiq Abdul Karim Sardar	PP
17	SPL.CASE	100508/2020	The State Of Maharashtra Dadar Police Station Mumbai Vs Swapnil Motiram Bhopi	PP

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18	SPL.CASE	100651/2020	The state of Maharashtra through R.C.F Police Station, Mumbai. Vs Raju @ Raja Gangadhar Gandhe	PP
			<u>REPORT</u>	
19	POCSO SPL CASE	100081/2016	Dadar Police Station Vs Deepak Bhola Mandal	Adv. Ganesh Jadhav

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	POCSO SPL CASE	100548/2014	The State RCF P.S Vs Mahadev Heraji Patil	Adv. Pramila Shirvastav a/w Adv. Priyatosh Tiwari
<u>ARGUMENTS</u>				
2	POCSO SPL CASE	100309/2016	THE STATE OF MRA MARG POLICE STATION. Vs AJAY MANOJ JANA	Adv. Sujit Satam
<u>HEARING</u>				
3	ABA	101508/2019	Nikhil Deodas Shah And 2 Others Vs State Ghatkopar Police Station	Rewa Nargolkar
4	ABA	101837/2019	Ashish Jaya Shetty And Anr. Vs State Mahim Police Station	SPS And Associates
<u>EVIDENCE PART HEARD</u>				
5	POCSO SPL CASE	100410/2015	The State of Pydhonie Police Station. Vs Raj Rajendra Saket	Adv. Kishor Pashte (SA)
6	POCSO SPL CASE	100290/2016	THE STATE OF PARKSITE POLICE STATION. Vs VIJAY DAGDU PANDIT	Adv. Deepak Khushwah
<u>APPEARANCE</u>				
7	POCSO SPL CASE	100230/2018	The State of Vikhroli Police Station Vs Tosuif Mohd. Fahim Khan	
(Main Matter REMAND APPL POCSO/0100152/2018)				
8	POCSO SPL CASE	100103/2019	The State of Gavdevi Police Station Vs Ganesh Krushna Chalke	PP Adv. Punam Shinde a/w Adv. S.M. Patkar
9	REMAND APPL POCSO	100167/2019	The State of Kurla Police Station Vs Mithun Vishnu Yadav	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	100124/2019	The State of Dadar Police Station Vs Nilesh Janardan Thakur and others 02	PP Adv. Shukla
11	POCSO SPL CASE	100131/2019	STATE GOVERNMENT,Dadar Police Station Vs Prashant Shivram Kalambe	pp
12	POCSO SPL CASE	100136/2019	The State of Shivaji Park Police Station Vs Sunilkumar Chikku Jayswal	PP Adv. Babu Singh a/w Adv. Mahadik
13	POCSO SPL CASE	100207/2019	The State of Maharashtra - Dharavi Police Station Vs Sudhir Anil Roy	PP
14	SPL.CASE	100490/2020	The State of Maharashtra - Bandra Police Station Vs Sharifulla Sadik Mulla	PP
15	SPL.CASE	100492/2020	The State of Maharashtra - Pantnagar Police Station Vs Aakash Santosh Sathe	PP
16	REMAND APPL POCSO	100668/2020	The State Santacruz Police Station Vs Nehal Jitendra Solanki	PP
<u>REPORT</u>				
17	POCSO SPL CASE	100397/2016	NAVGHAR POLICE STATION. Vs KASHI SHURBAHADUR THAPA	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100506/2014	The State-MIDC Police Station Vs Pramod Pandurang Nayak	Adv. Ganesh Shelar (SA)
<u>HEARING</u>				
2	ABA	101424/2019	Leena Manohar Ahuja Vs State Bhandup Police Station	Equa Juris The Law Firm
3	ABA	101461/2019	Kunal Manohar Ahuja Vs State Bhandup Police Station	Equa Juris The Law Firm
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100108/2016	THE STATE OF KANJURMARG POLICE STATION. Vs RAVI TULSHIRAM ROHEKAR.	Adv. Sunita Gaonkar
5	POCSO SPL CASE	100199/2016	THE STATE OF V.P. ROAD POLICE STATION/ Vs HUSSAIN MEHBOOB TAHSILDAR	Adv. Anjali Patil
6	POCSO SPL CASE	100211/2018	The State of Bhandup Police Station Vs Chetananand Arjun Naik	Adv. Prakash Wagh
(Main Matter REMAND APPL POCSO/0100137/2018)				
<u>APPEARANCE</u>				
7	POCSO SPL CASE	1000261/2018	The State of Ghatkopar Police Station Vs Sanjay Yelappa Melgade	z
8	POCSO SPL CASE	100101/2019	The State of Dongri Police Station Vs Pappu Rausen Shaikh	PP Adv. Arvind Jaiswal
9	POCSO SPL CASE	100193/2019	The State of Maharashtra - Nehru Nagar Police Stn. Vs Pradeepkumar Ramnaresh Nishad	PP

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10	POCSO SPL CASE	100226/2019	The State of Maharashtra - Sir. J.J. Marg Police Station Vs Usman Ismail Sididki and another	PP Adv. V.K. Singh A/1
11	POCSO SPL CASE	100261/2019	The State of Maharashtra - Mahim Police Station Vs Faizan @ Jagnu Jafran Shaikh	PP Adv. Sharif Shaikh
12	POCSO SPL CASE	100277/2019	The State of Maharashtra - Bhoiwada Police Station Vs Mrunal Suresh Dukhande	PP Adv. Shashank Mangale a/w Adv. Sandeep Jangam
13	POCSO SPL CASE	100280/2019	The State of Maharashtra - Cuffe Parade Police Station Vs Ravi Prakash Sudama Gound	PP Adv. Anjali Patil
14	POCSO SPL CASE	100709/2019	The State of Maharashtra - Mahim Police Station Vs Mohammad Akhtar Maharun Shaikh	PP
15	POCSO SPL CASE	100713/2019	The State of Maharashtra - Worli Police Station Vs Faiyaz Farukh Shaikh	PP Adv. Vishal Patil a/w Adv. Jagdale
16	SPL.CASE	2/2020	The State of Maharashtra - Shivaji Nagar Police Station Vs Sohel Nasir Khan	PP
17	SPL.CASE	100520/2020	STATE GOVERNMENT BYCULLA POLICE STATION Vs MR. JOSHIAM BILAL SHAIKH	PP
REPORT				
18	POCSO SPL CASE	100454/2016	WADALA T T POLICE STATION. Vs NIJAM ALAUDIN IDRASI	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100249/2014	The State Santacruz P.S Vs Kamruddin Mohammad Rafik Shaikh	Adv. Ashish Shukla
<u>HEARING</u>				
2	POCSO SPL CASE	100159/2019	The State of Maharashtra - Churchgate Railway Police Station Vs Bacchuram Lalluram Prajapati	PP Adv. Randive
3	ABA	101533/2019	Swapnil Shivaji Warke And 2 Others Vs State Bhandup Police Station	S.M.Gaonkar And Associates
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100376/2015	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs SHAHBAZ HUSSAIN KARAM HUSSAIN SHAIKH AND ANOTHER 01.	Adv. Shweta Vardkar
5	POCSO SPL CASE	100207/2016	THE STATE OF DADAR POLICE STATION. Vs Ravi Mirmuttu Kaunker A/2	Adv. Madan Gupta
<u>FILING SURETY</u>				
6	POCSO SPL CASE	100735/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Parvez Shakil Shaikh	PP Adv. Zha
<u>APPEARANCE</u>				
7	POCSO SPL CASE	100256/2019	The State of Maharashtra - Trombay Police Station Vs Rizwan Abdul Rashid Shaikh	PP
8	POCSO SPL CASE	100271/2019	The State of Maharashtra - R.C.F. Police Station Vs Ashok Jalindar Bhosale	PP
9	POCSO SPL CASE	100295/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Surya Ravichandra Devendra	PP

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10	POCSO SPL CASE	100299/2019	The State of Maharashtra - RCF Police Station Vs Sanjay Kachru Kharat	PP Adv. Anita Marbhal
11	POCSO SPL CASE	100351/2019	The State of Maharashtra - Chunabhatti Police Station Vs Santosh Bhaskar Pendam	PP
12	POCSO SPL CASE	100748/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Dhanveer Muneshwar Gupta	APP Adv. Sujit Satam (SA)
13	REMAND APPL POCSO	100145/2020	The State- Nehru Nagar Police Station Vs Raja @ Rajakumar Parmatma Mourya	
14	SPL.CASE	100612/2020	STATE GOVERNMENT Vs Tehjeeb Taj Mohammad @ Prince Khan	
15	SPL.CASE	100719/2020	The State of Maharashtra Through Sewree Police Station Vs Nagraj @ Naga Devappa Metri	PP